

ITEM NO.301

COURT NO.11

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1808/2020

KALYANI TRANSCO

Appellant(s)

VERSUS

M/S BHUSHAN POWER AND STEEL LTD. & ORS.

Respondent(s)

[PART-HEARD BY : HON'BLE MS. JUSTICE BELA M. TRIVEDI AND HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA]

IA No. 160529/2022 - CLARIFICATION/DIRECTION

IA No. 26335/2021 - EARLY HEARING APPLICATION

IA No. 8922/2021 - EARLY HEARING APPLICATION

IA No. 1909/2021 - EARLY HEARING APPLICATION

IA No. 115750/2020 - EARLY HEARING APPLICATION

IA No. 48179/2022 - EARLY HEARING APPLICATION

IA No. 94590/2020 - EARLY HEARING APPLICATION

IA No. 71109/2021 - EARLY HEARING APPLICATION

IA No. 58416/2021 - EARLY HEARING APPLICATION

IA No. 71110/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 58417/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 35547/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 109279/2020 - INTERVENTION/IMPLEADMENT

IA No. 41762/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 35545/2020 - STAY APPLICATION

WITH

C.A. No. 2192-2193/2020 (XVII)

IA No. 66571/2022 - APPLICATION FOR PERMISSION

IA No. 54419/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 98011/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 94561/2020 - EARLY HEARING APPLICATION

IA No. 35003/2020 - EX-PARTE STAY

IA No. 34999/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 39037/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 35002/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 35042/2021 - STAY APPLICATION

C.A. No. 3784/2020 (XVII)

FOR ADMISSION

C.A. No. 2225/2020 (XVII)
IA No. 127575/2022 - CLARIFICATION/DIRECTION
IA No. 47731/2020 - EX-PARTE STAY
IA No. 84470/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 46583/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 166408/2021 - WITHDRAWAL OF CASE / APPLICATION

C.A. No. 3020/2020 (XVII)
IA No. 103824/2020 - EARLY HEARING APPLICATION
IA No. 84642/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

C.A. No. 668/2021 (XVII)
IA No. 7254/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

C.A. No. 6390/2021 (XVII)
IA No. 136440/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

Date : 22-01-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s) : M/S. Law Associates, AOR

Mr. Milind Kumar, AOR

Mr. Manu Beri, Adv.
Mrs. V. D. Khanna, AOR

Mr. Arup Banerjee, AOR

Mr. Diwakar Maheshwari, Adv.
Mr. Mayank Kshirsagar, AOR

Mr. Dhruv Mehta, Sr. Adv.
Ms. Ranjeeta Rohatgi, AOR

Mr. KM Nataraj, A.S.G.
Ms. Samapika Biswal, AOR

For Respondent(s) :

Mr. Soayib Qureshi, AOR

Mr. Soumya Dutta, AOR

Dr. Abhishek Manu Singhvi, Sr. Adv.
M/S. Cyril Amarchand Mangaldas Aor, AOR

Mr. S. S. Shroff, AOR

Mr. Neeraj Kishan Kaul, Sr. Adv.
M/S. Karanjawala & Co., AOR

Mr. Amrish Kumar, AOR
Mr. K.M. Nataraj, A.S.G.

Mr. K.M.Nataraj, A.S.G.
Mr. Arvind Kumar Sharma, AOR

Mr. Mukesh Kumar Maroria, AOR

Mr. B. Krishna Prasad, AOR

Dr. Vinod Kumar Tewari, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Heard Mr. Dhruv Mehta, learned senior counsel appearing for the appellant(s) in C.A. No. 2192-2193/2020, learned ASG, Mr. K.M. Natraj, appearing for the appellant(s) in C.A. No. 3784/2020, Mr. Diwakar Maheshwari, learned counsel appearing for the appellant in C.A. No. 2225/2020 and learned counsel* appearing for the appellant Civil Appeal No(s). 1808/2020.

2. List the matters on 29.01.2025 at 02:00 p.m. for further arguments before the same combination of Bench, .

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(MAMTA RAWAT)
COURT MASTER (NSH)

*appearance slip not given